

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL  
COMPANY LAW TRIBUNAL, HELD ON 08.09.2020 AT 11.00 AM. THROUGH VIDEO  
CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/242/2020 IN  
PETITION NUMBER : CA/1431/2019  
NAME OF THE PETITIONER(S) : INCOME TAX OFFICER M/S OF (EXCEED  
TECHNOLOGIES PVT LTD)  
NAME OF THE RESPONDENT(S) : ROC & 3 ORS  
UNDER SECTION : SEC 252 R/W RULE 11 OF NCLT

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

MA/242/2020 IN CA/1431/2019

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CA/1431/2019

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**Common Order**

Ms. Varsha Balasubramanian, Advocate for the Applicant and Mr. B.Sarath Babu, Advocate for the Respondent/RoC are present through Video Conferencing Platform.

Ld. Advocate for the Applicant represents that since some of the staff of the office of the Counsel of the Applicant had contracted COVID-19 the office is under lockdown and in the circumstances unable to comply with the Order dated 06.08.2020.

Taking into consideration the said representation, for compliance of the Order dated 06.08.2020 further time of four weeks' is granted.

Post this matter on **09.10.2020**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

MS